Assembly Business Starred Assembly Question No. *19

From

The Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

Chandigarh.

To

The Secretary,

Haryana Vidhan Sabha,

Chandigarh.

Memo No. PRC/2022/15365

Dated: 06/8/2022

Subject :- Starred Assembly Question No. 19 asked by Sh. Indu Raj, M.L.A.

Please find enclosed 165 copies of Reply (both in English and Hindi) reply to the Starred Assembly Question No. 19 asked by Sh. Indu Raj, MLA. This question is listed on 08.08.2022.

DA: As above.

Superintendent,

for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department,

Chandigarh.

Endst. No. PRC/2022/ 15366-74

Dated: 06 8 2022

Copies of above reply (as mentioned against each) are forwarded to the following for information and necessary action please:-

1	The Private Secretary to Chief Minister, Haryana, Chandigarh	15 Copies
2	The Private Secretary to Development & Panchayats Minister,	10 Copies
	Haryana, Chandigarh	
3	The Chief Secretary to Government of Haryana (Pol. Branch).	6 Copies
4	The Secretary to Governor of Haryana, Chandigarh	2 Copies
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh	1 Copy
6	The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
7	The Private Secretary to Additional Chief Secretary to Government of	1 Copy
	Haryana, Development & Panchayats Department	
8	The Deputy Director Legal, Development & Panchayats Department	1 Copy
9	PA to Director General, Development & Panchayats Department	1 Copy

DA: As above.

Superintendent,

for Additional Chief Secretary to Government of Haryana,

Development & Panchayats Department,

Chandigarh,

Proper Arrangements for Drainage of Dirty Water

*19. Sh. INDU RAJ (Baroda):

Will the Development and Panchayats Minister be pleased to state that:-

- a) whether it is fact that there is no proper arrangement for drainage of dirty water from the villages Ahulana, Baroda, Butana, Mundlana, Shamri, Kathura and Nurankhera in Baroda Assembly Constituency; if so, the action taken by the Government in this regard; and
- b) the time by which the said problem of the abovesaid villages is likely to be solved?

DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

- a) Works have been sanctioned in 6 out of 7 villages for drainage of dirty water and for village Nurankhera estimate is under preparation.
- b) Works in six villages are likely to be completed by 31.03.2023.

गन्दे पानी की निकासी के लिए उचित व्यवस्था

*19. श्री इन्दु राज (Baroda) :

क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि:-

- (क) क्या यह तथ्य है कि बरौदा विधानसभा निर्वाचनक्षेत्र के गांवों अहुलाना, बरौदा, बुटाना, मुण्डलाणा, शामड़ी, कथुरा तथा नूरांखेड़ा से गन्दे पानी की निकासी के लिए उचित व्यवस्था नहीं है; यदि हां, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की गई; तथा
- (ख) उपरोक्त गांवों की उक्त समस्या का समाधान कब तक किये जाने की संभावना है ?

देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

- क) 7 में से 6 गांवों में गन्दे पानी की निकासी हेतु कार्य स्वीकृत हैं और गांव नूरांखेड़ा का प्राकलन बनाया जा रहा है।
- ख) छह गांवों में कार्य 31.03.2023 तक पूर्ण होने की सम्भावना है।